

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. (IB)-167(ND)/2017
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017**

NAME OF THE COMPANY: M/s. Simplex Infrastructures Ltd. Vs. M/s. Agrante Infra Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency and Bankruptcy Code, 2016

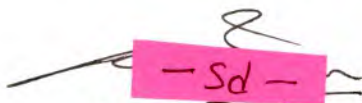
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: For Petitioner (s): Mr. Krishna Vijay Singh, Advocate
Mr. Amit Raina, Advocate
Mr. Nachiketa Goyal, Advocate

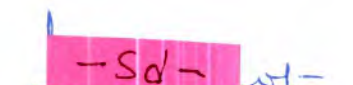
For Corporate Debtor (s): Mr. Babit Jamwal, Advocate
Mr. Venkat Poonia, Advocate

Order

Learned counsel for the respondents submits that he shall be filing his reply during the course of the day. To come up for arguments and disposal on 25th July 2017.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]